NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2017 AT 10.30 AM

CP/(IB)/199/9/HDB/2017
KMK Event Management Ltd
Mr. Sitaram Panwar
KMK Event Management Ltd
9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ShiBankatal Nandhouse	Advocale	988574315G	\Box
Tei Prakash Toshuwal		1003 (431-7	B
707110000			

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Bankatlal Mandhani, Learned Counsel for Shri Tej Prakash Toshniwal, Learned Counsels for the petitioner and none appears for the Respondents even though notices is stated to have been served on them.

Issue notices to Smt.K. Sudha Sai, W/o K. Murali Krishna, Director M/s KMK Event Management Ltd, Administrative Office, 3rd Floor, Trade Fair Office Building, Hitex, Izzat Nagar, Hyderabad – 500081, directing to be present on the next date of hearing and the Learned Counsel for the Petitioner is also directed to communicate personally with Mrs. Smt Sudha Sai.

Post the case on 18.10.2017.

Member (T)

Member (J)